

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC  
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

MISC DJ ASJ/6/2020  
CBI (Pawan Kumar) vs. Radhey Shyam Tyagi

**25.07.2020**

**Pr. (on screen):** Sh. Praneet Sharma, Id. Sr. PP for CBI.

Matter is taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

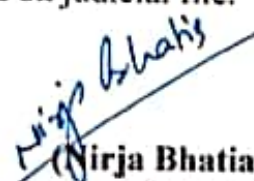
File is stated to be consigned to record room. Let Robkar be issued for calling the file.

No one is present on behalf of the applicant. Let link be sent to the applicant/counsel for the next date.

Put up for consideration on **05.08.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

  
(Nirja Bhatia)  
Spl. Judge PC Act (CBI)-03,  
RADC, New Delhi/25.07.2020